

1316

BEFORE THE NATIONAL GREEN
TRIBUNAL, WESTERN ZONE, PUNE

ORIGINAL APPLICATION NO: 51/2025

APPLICANT: KALPESH CHANDRAKANT
YADAV

-VS-

NON-APPLICANTS: UNION OF INDIA &
ORS

Ser. NO.	Description of Exhibits/Annexures	Page No.
01	Re-joinder on behalf of Resp. No.-13,14 & 15	01-08
02	Copy of Appendix-F counter signed by PMC with respect to site plan is annexed as ANNEXURE-"R1".	09-26

Arvind

Advocate for Respondent Nos. 13, 14 & 15



1317

BEFORE THE NATIONAL GREEN
TRIBUNAL, WESTERN ZONE, PUNE

ORIGINAL APPLICATION NO: 51/2025

APPLICANT: KALPESH CHANDRAKANT
YADAV

-VS-

NON-APPLICANTS: UNION OF INDIA &
ORS

Affidavit in Reply on Behalf of Respondent No. 13, 14 & 15

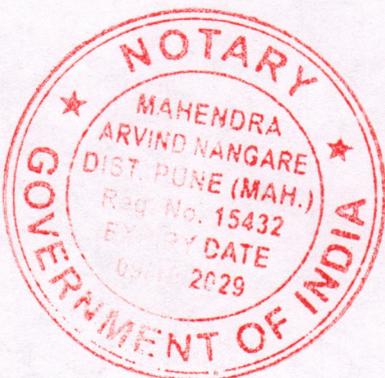
Dated this ^{21st} day of ^{May} 2026

Kalpesh Chandrakant Yadav

Advocate for the Respondent Nos. 13, 14 & 15

Mobile No.

E Filing Code



**BEFORE THE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE, PUNE**

ORIGINAL APPLICATION NO: 51/2025

**APPLICANT: KALPESH CHANDRAKANT
YADAV**

-VS-

NON-APPLICANTS: UNION OF INDIA & ORS

**REJOINDER ON BEHALF OF RESPONDENT
NOS.13, 14 & 15 WITH RESPECT TO
COUNTER AFFIDAVIT DATED 24 SEP 2025
SUBMITTED BY RESPONDENT NO. 17.**

The Respondent Nos. 13, 14 & 15 in the instant matter most respectfully submits:

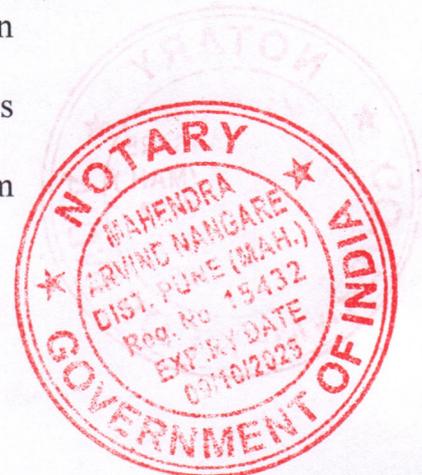
1. That the Project Proponent namely the Respondent No. 17 had placed on record its reply to the original Application. Some of the contentions of the Project Proponent being contentious, need to be countered and clarified. Thusly, the respondent



Nos. 13, 14 and 15 are submitting their rejoinder which is as under;

2. The answering Respondents submit that the averments made by the Respondent No. 17 in paragraph No. 2 are false and frivolous. It is submitted that during the routine visit of Land Management Cell of AF Stn Pune (Respondent No. 13) in Vimananagar area, it was noted that permanent building was constructed by Oxy Beaumonde c/o M/s. Venkatesh Landmark at Sy No. 214 within the restricted area of 100 meters from outer parapet of AF Station Pune vide SRO-12 dated 14 Feb 2007. Accordingly, a letter vide 2W/S 452/1/Wks (LMC) dtd 20 Oct 23 was sent to PMC for removal / elimination of such constructions.

3. While, obtaining NOC from the AF Station Pune (Respondent No. 13), Project Proponent has concealed the actual distance (i.e. 17 meters from



P1) from the outer parapet wall of AF Station Pune. Project Proponent had submitted a false **Appendix-F** with a counter signature from PMC official, incorrect Site Elevation Certificate issued by Survey of India (SOI) on the basis of false Co-ordinates of the plot (Pillar No 1- 18.34.36.1N / 73.54.45.8E; Pillar No. 8- 18.34.33.6N / 73.54.46.1E) submitted by Project Proponent to the SOI office with application dated 26 Mar 2018 & obtained NOC from IAF and Commencement Certificate, Plinth Level Certificate and Part Occupancy Certificate from PMC.

4. It is further submitted that, Shri Rahul Kondiba Satav applied for issuance of NOC for construction of building at Sy No. 214/1/1 and 214/1/4, Vill-Lohegaon, Taluka-Haveli for the height of 637.00m AMSL in the year 2019, which was processed by NOC Cell, 2 Wing AF. As per the the Appendix-F counter signed by PMC with respect



to site plan (ANNEXURE- "R1"), the shortest distance of the outermost part of the proposed construction and the nearest point of the perimeter of IAF was 123.90 meters. Accordingly, on the basis of Appendix-F duly counter signed by PMC for shortest distance, the proposal for NOC to construct the building was recommended by Respondent No. 13, subsequently an NOC was issued by Respondent No. 14.

5. It is submitted that no ATS Officer or any Rep of Air Force Station, Pune (Respondent No. 13) had visited the site on 06 Mar 2025 and no verbal clearance had been given for the NOC as contended by Respondent No. 17 in its Reply.

6. Further, in the pursuance to the representation dated 06 Jan 2025 received from Mr. Kalpesh Chandrakant Yadav, applicant herein, a physical survey was carried out on 15 Oct 2025 by Representatives of Respondent No. 13 with



concerned PMC engineer Mr. Abhishek Kusalkar, Junior Engineer and Rep of M/s. Venkatesh Landmark and M/s Yashcon Urban Development LLP and it was found that two towers (building) of M/s. Yashcon Development and back site tower number "D" and "E" of Oxy Beaumonde C/o M/s. Venkatesh Lanmdmark were protruding beyond the Area /Building bounded by the co-ordinate (Pillar No. 3 & 4) for which NOC was issued on dtd 17 July 2019 (Oxy Beaumonde C/o M/s. Venkatesh Landmark through Mr. Rahul Kondiba Satav). Moreover, Co-ordinates of the plot (Pillar No 1-18.34.36.1N/ 73.54.45.8E; Pillar No. 8-18.34.33.6N/ 73.54.46.1E) are falling within 100mtrs from the shortest distance of outer parapet wall of IAF aerodrome (AF Station Pune) as notified by SRO 12 in accordance with WODA for restricted zone. Both the builders had constructed buildings with a height more than **620m AMSL**



(Approx.) with rooftop amenities like swimming pool, picnic space and community clubhouse.

7. It is further submitted that the AF Stn Pune (Respondent No. 13) has processed the NOC application of Project Proponent (Respondent No. 17), wherein the Co-ordinates of the site (Site Elevation Certificate) and Appendix-F duly verified and countersigned by PMC official.


(Sator Singh Rai / Sator Singh Rai)
एयर कमांडोर / Air Commodore
वायु अफसर कमांडिंग / Air Officer Commanding
2 विंग वायु सेना / 2 Wing, Air Force

PUNE

DATED: 13/3/20 FOR RESPONDENT NOS.
13, 14 & 15



SOLEMN AFFIRMATION

I Air Cmde Satbir Singh Rai, VM S/o Sh. Gurmeet Singh Aged about 51 yrs, Occupation: Service, R/o Air Force Station Lohegaon, Pune-32 do hereby take oath and state on solemn affirmation:

That I am working as Air Officer Commanding at No.2 Wing AF at Pune with the Ministry of Defence (GOI) as the Respondent No.13, herein. I am conversant with the facts of the present case and therefore able to depose the same. I am also authorised by the Respondent Nos.14 & 15 to depose on their behalf.

I say that the Counsel as per my instructions has drafted the above Reply. I have gone through the contents of the above said Reply and understood the same. I say that the contents of the Reply are



true to my knowledge and as per the records of the Organisation, which I believe to be true. As far as the legal submissions herein are concerned, the same are correct as advised by my counsel. The contents of the Reply are explained to me in vernacular, which I found to be correct. Hence, signed and verified at PUNE on this 13 day of MARCH 2026.

(Signature)
 (सतबीर सिंह राय / Satbir Singh Rai)
 एयर कमांडोर / Air Commodore
 वायु अफसर कमांडिंग / Air Officer Commanding
 2 विंग वायु सेना / 2 Wing, Air Force

Deponent

I know & identify the Deponent

(Signature)
 (Atul J Pathak)
 Advocate

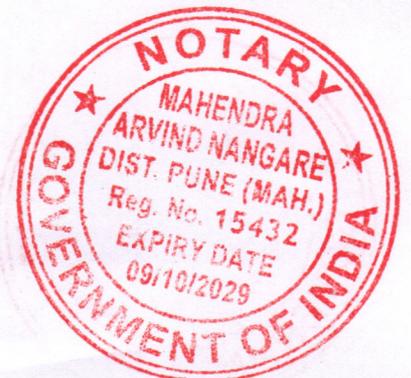
BEFORE ME

(Signature)
 MAHENDRA ARVIND NANGARE
 NOTARY, GOVT. OF INDIA
 PUNE DIST. MAHARASHTRA
 Regd. No. 15432 Exp. Dt. 09/10/2029

NOTED AND REGISTERED

AT SR. NO. 538/2026

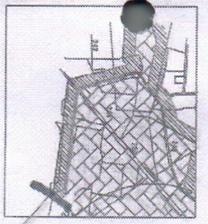
DATE 13 MAR 2026



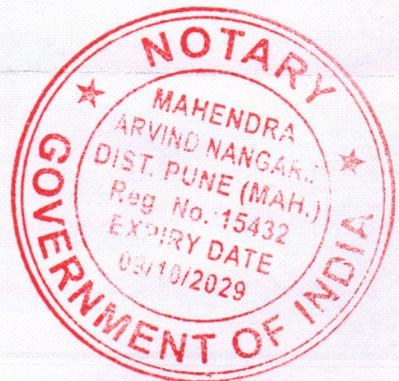
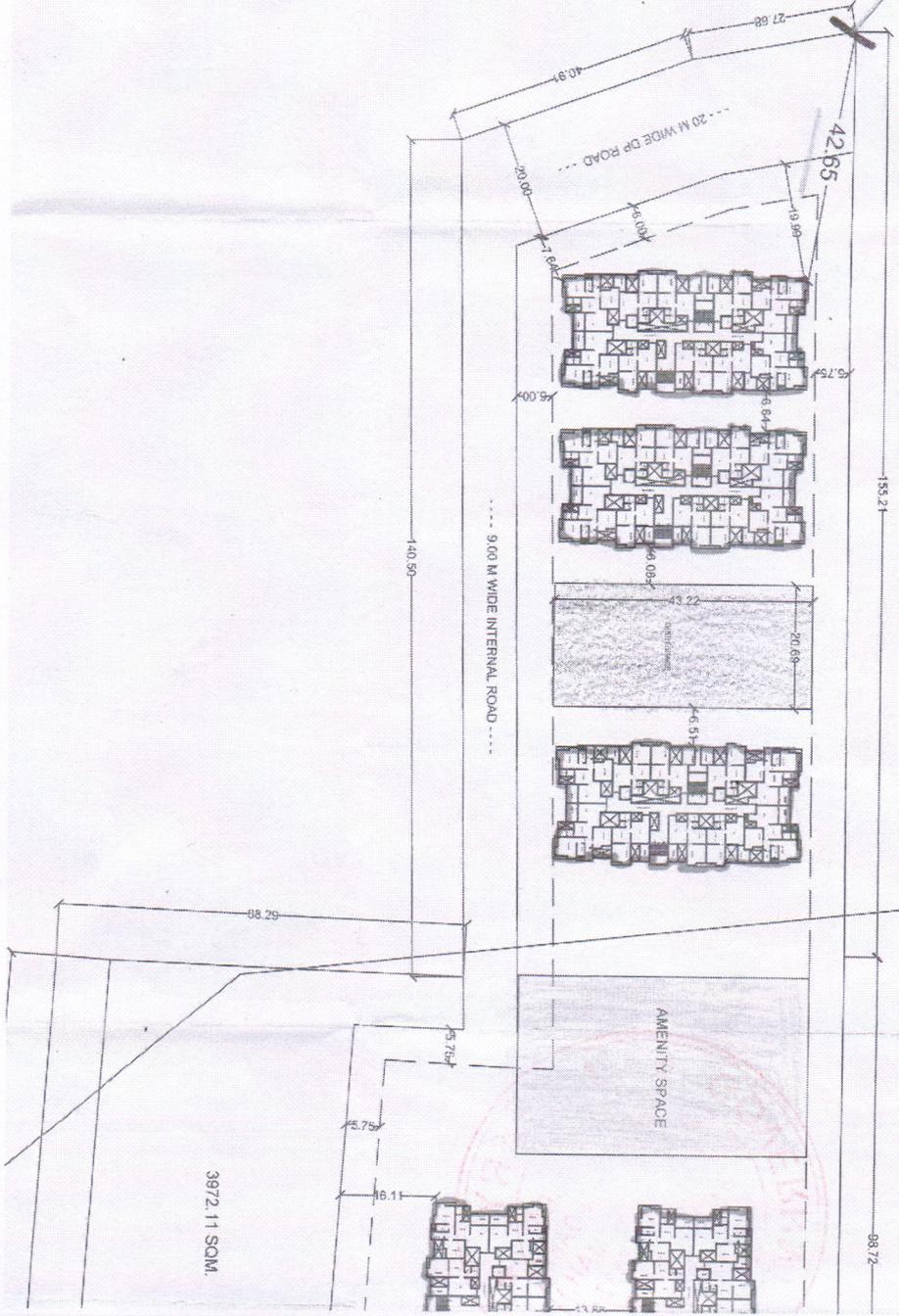
26

1326

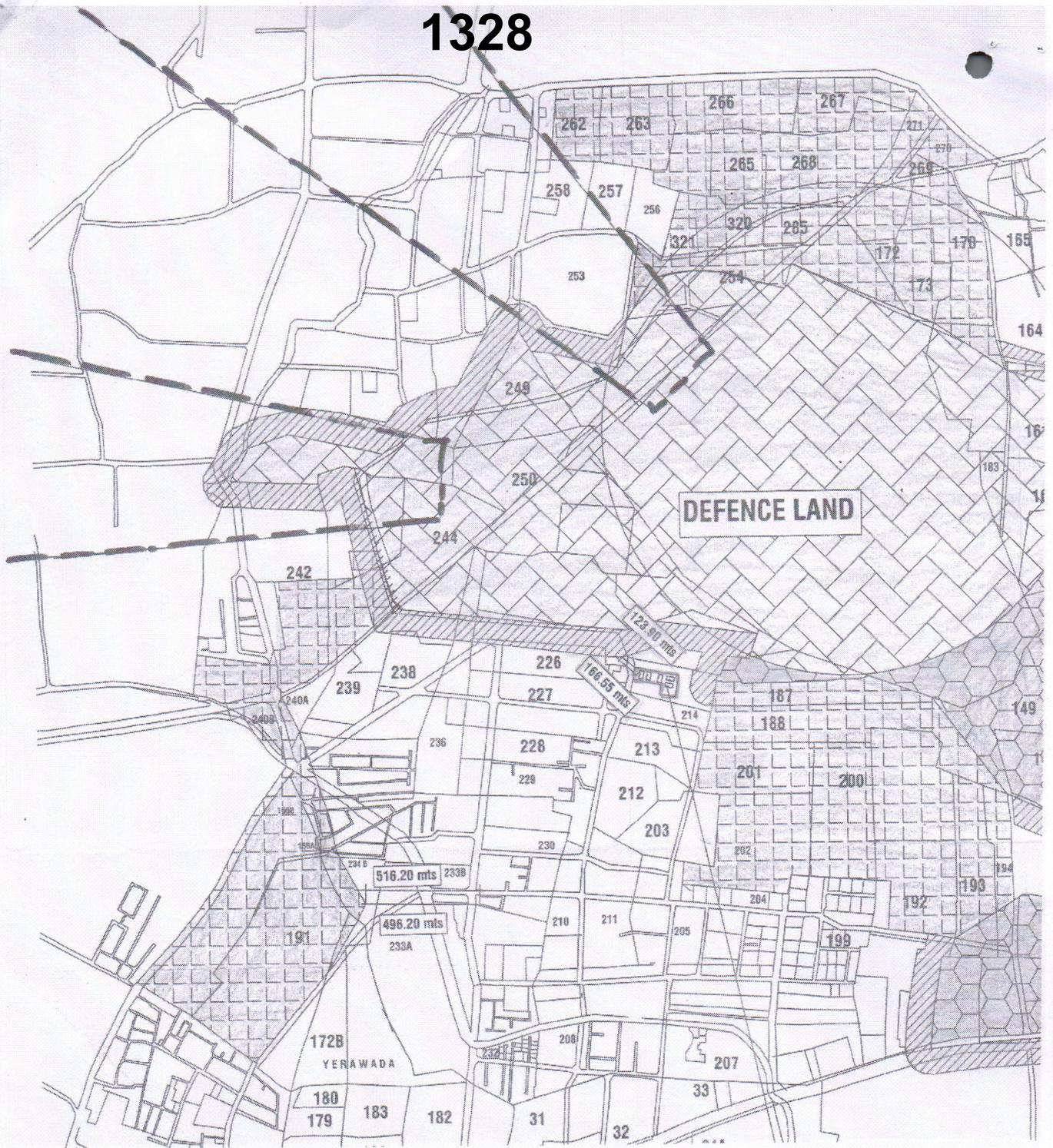
Lohegaon Airport Part Plan



123.90 mtrs



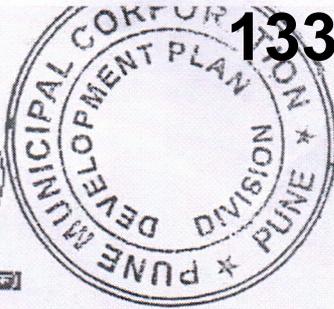




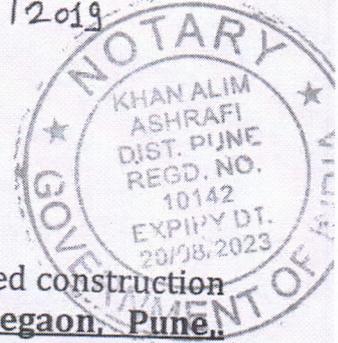
NOTARY
MAHENDRA
ARVIND NANGARE
DIST. PUNE (MAH.)
Reg. No. 15432
EXPIRY DATE
04/10/2029
GOVERNMENT OF INDIA

22

1330



BUILDING DEVELOPMENT DEPT.
ZONE 4
PUNE MUNICIPAL CORPORATION
OUTWORD NO. :- Zone 4/3301
DATED :- 17/01/2019



Appendix 'F'
Refers to Para 6(d) on NOC Procedure

CERTIFICATE

- We MR. Rahul Kondiba Satav , the applicant for the proposed construction at survey No. 214/1/1 and 214/1/4, Village : Lohegaon, Pune, Maharashtra, furnish following details with respect to the proposal submitted by us.
 - Survey no. 214/1/1 and 214/1/4, Village : Lohegaon, Pune, Maharashtra.
 - Maximum height (metres) of the construction including super structure if any above ground level 55.00 mtrs. Above Ground.
 - No. of floors proposed = Besement + Gr.Floors + 14 Floors Proposed.
 - Shortest distance in metres between outer most part of proposed construction and the nearest point of the perimeter of the IAF establishment = 123.90mtrs. + 42.65mtrs. set back = 166.55 metres.
 - Shortest distance in metres between boundary of proposed construction site and the nearest point of the perimeter of the IAF establishment = 123.90 metres.
 - Layout Drawing by a registered architect showing in different colour codes, the relevant portion of IAF area, adjacent protected zone (s), relevant area of the pr; 'oposed construction in protected zone, if any, along with dimensions of the proposed site and distance from the nearest point of the perimeter of the IAF establishment.- Necessary Drwg. Enclosed.
- We also certify that information provided above is true to the best of my knowledge. In case it is found to be in error or in variance at a later date, the decision of Defense authorities including any restrictions shall be binding on us and we shall not contest the decision.

TRUE COPY

Signature :

KHAN ALIM ASHRAFI
NOTARY
GOVERNMENT OF INDIA

Name : MR. Rahul Kondiba Satav.

Address :,

Venkatesh OXY Group,
S.No. 50/2, Chandan Nagar,
Pune - 411014

The Executive Engineer

Building Development Dept. Zone 4

Pune Municipal Corporation

Countersigned (By Municipal Authority/ Relevant Govt. Authority) with office seal



1331

21

Mr. Rahul Kondiba Satav
Venkatesh Oxy Group
S. No. 50/2, Chandan Nagar,
Pune 411 014.

Appendix 'E'

DETAILS OF FOREIGN NATIONAL(S) EMPLOYED/ LIKELY TO BE
EMPLOYED IN THE PROPOSED PROJECT AT,

**Survey No. 214/1/1 and 214/1/4, Village: Lohegaon,
Taluka: Haveli, Pune.**

Sl. No.	Name of foreign national	Nationality	Sex	Passport No.
1	Nil	Nil	Nil	Nil
2	Nil	Nil	Nil	Nil

[Handwritten signatures]

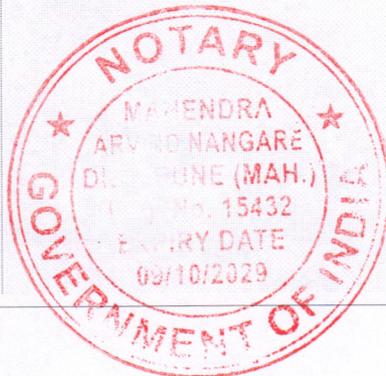
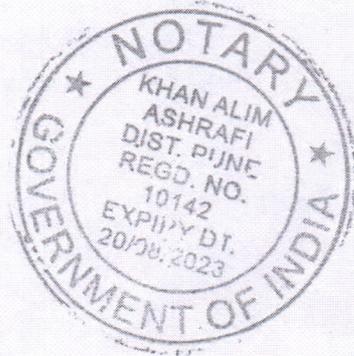
Mr. Rahul Kondiba Satav
Venkatesh Oxy Group,
S. No. 50/2, Chandan Nagar,
Pune 411 014.

TRUE COPY

Date: 16/01/2019

Place: Pune.

KHAN ALIM ASHRAFI
NOTARY
GOVERNMENT OF INDIA



1ch

UNDERTAKING

Mr. Rahul Kondiba Satav do here by undertake to provide appropriate obstruction marking and lightings as specified in Chapter 6 of ICAO Annex 14 and IS 5613 as amended from time to time and shall follow such other additional measures/precautions/ conditions including periodical maintenance/repairs as stipulated in the NOC.



Signature and Name of Applicant

Mr. Rahul Kondiba Satav



Witness:

(1) Signature - *[Signature]*
Name: - Nitin G. Renuse

Address: - A/p Apti, Tal. Shirur, Dist. Pune, 412 216

Date: - 11/09/2018

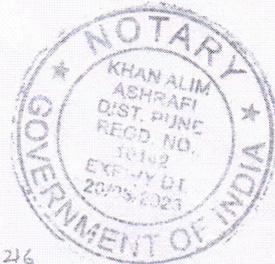
Place: - Pune

(2) Signature - *[Signature]*
Name: - Prayot P. Shirodkar

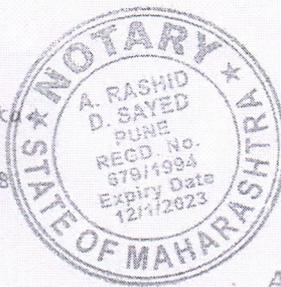
Address: - Hadapsar pune. 28

Date: - 11/09/2018

Place: - Pune



TRUE COPY
KHAN ALIM ASHRAFI
NOTARY
GOVERNMENT OF INDIA

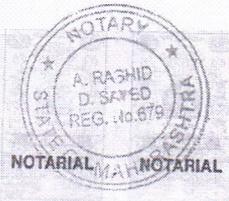
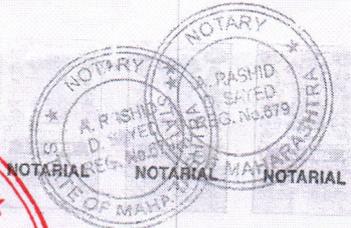
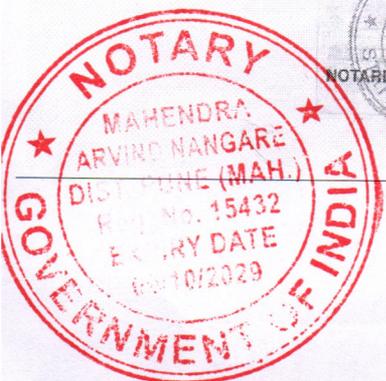


ATTESTED BY
[Signature]
A. Rashid D. Sayed
Notary, State of Maharashtra
PUNE

11 SEP 2018

Noted & Registered
At. Sr. No. 37131

2018





TX 575386

2018

MAHARASHTRA

1 SEP 2018

मृत्युपत्र
 मृत्यु प्रकार
 दस्त नोंदणी करणार आहेत का ? हाय / नाही.
 निळणणीचे वर्णन
 मुद्रांक विकत घेणाऱ्याचे नाव
 पत्ता
 दुसऱ्यापक्षकाराचे नांव
 हस्ते खऱ्खणीचे नाव व पत्ता
 SANGIETAA LOKANDE
 परधाना क्र. २२०११२४
 मुद्रांक विकत घेणाऱ्याची सही
 ज्या काळामार्फत: ज्यांनी मुद्रांक छपवेली आहेत, त्यांनी याच काळामार्फतही मुद्रांक
 छपाई: मद्रास/पुणे व महाराष्ट्र सरकारचे कोषाध्यक्ष असे

5 SEP 2018



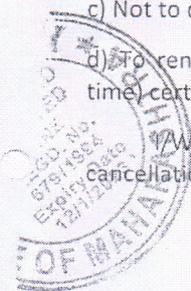
UNDERTAKING

I/We Mr. Rahul Kondiba Satav applicant for the proposed construction at Survey. Number. 214/1/1 AND 214/1/4. Of Village – Lohegaon, Taluka – Haveli, District – Pune 411014. Maharashtra, India .do hereby undertaking.

- a) Not to complaint/claim compensation against aircraft noise, vibration, damages etc. To me/us or to the occupants of the proposed construction due to aircraft operations at or in the vicinity of the airport.
- b) That no radio/television aerial, most lightning, arresters, vent pipes, overhead water tank or structures of any description will project on super structure, which are hot indicated in the submitted drawings.
- c) Not to commence the proposed construction before grant of NOC.

d) To render commencement certificate and completion (within the stipulated time) certificate to the IAF authority mentioned in the NOC as and when issued.

We understand that failure on my/ our part to do so can lead to cancellation of NOC.



Signature and Name of Applicant



Mr. Rahul Kondiba Satav

Witness :

(1) Signature - *[Handwritten Signature]*

Name: - Nitin G. Renuse

Address: - A/p Apt, Tad. Shirur, Dist - Pune. 412210

Date: - 11/09/2018

Place: - Pune

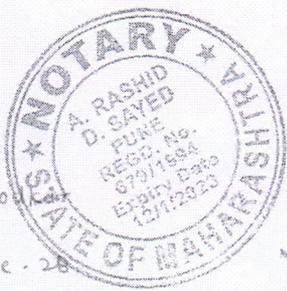
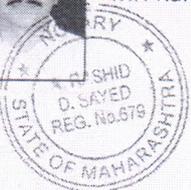
(2) Signature - *[Handwritten Signature]*

Name: - Prayog P. Shirur

Address: - Hadapsur pune - 20

Date: - 11/09/2018

Place: - Pune



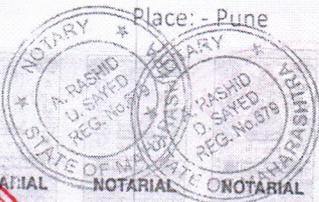
TRUE COPY

KHAN ALIM ASHRAFI
NOTARY
GOVERNMENT OF INDIA

ATTESTED BY

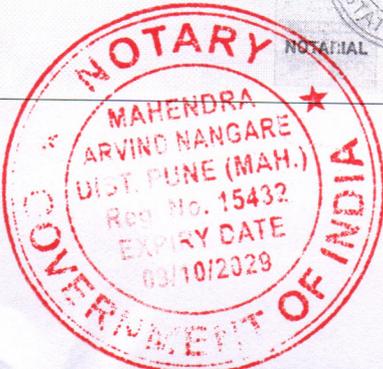
[Handwritten Signature]
A. Rashid D. Sayed
Notary, State of Maharashtra
PUNE

11 SEP 2018



Noted & Registered
At. Sr. No. 37132

2018

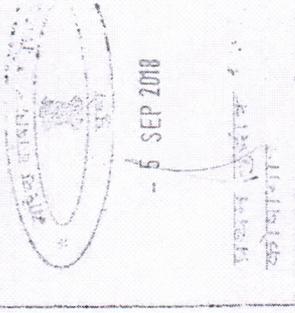




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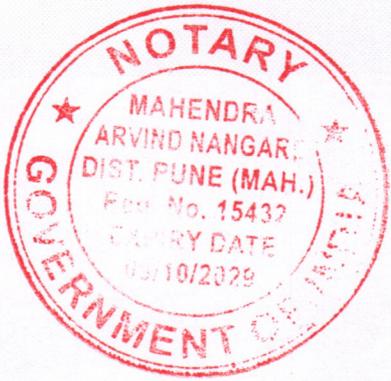
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महाराष्ट्र MAHARASHTRA



11 SEP 2018

दिनांक 11/09/2018 रोजी दि. 11/09/2018 रोजी
 याची प्रकृत मालकीची वस्तु आहे. उक्त वस्तु मालकीची वस्तु आहे.
 मालकीचे बर्तन दि. 11/09/2018 रोजी
 मुद्रांक विकत घेण्याचे शिवाय दि. 11/09/2018 रोजी
 घेता येईल. दि. 11/09/2018 रोजी
 मुद्रांक विकत घेण्याचे नांव दि. 11/09/2018 रोजी
 हस्त लेखणीचे नांव व घत्ता दि. 11/09/2018 रोजी
 SANGIETAA LOKANDE
 मुद्रांक विकत घेण्याची सही नवीज हॉटेल कार्यालय, बंगला नं. 10, पुणे-4
 व्हा. मुद्रांक विकत घेण्याची सही, त्यांनी त्याच कार्यालयात घेतली आहे.
 याची प्रकृत मालकीची वस्तु आहे.



16

1336

Annexure of letter No.T- 1349 /42-A-5-5 (Vol.358)

dated 27/08/2023

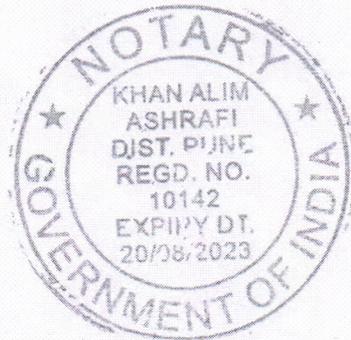
1-P

NOTE:

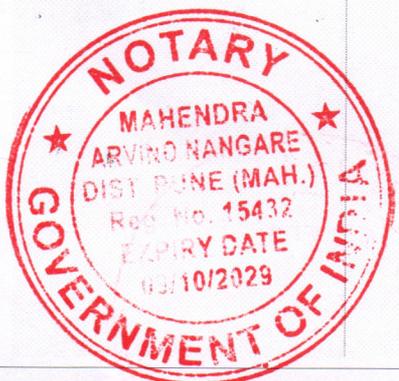
- (i) Co-ordinates given in column (C) of above table are of Points shown by applicant at his site. These co-ordinates are based on observations of hand held GPS instrument and are in WGS84 co-ordinate system.
- (ii) The heights given in column (D) are interpolated from contours of 20m V.I. of 1:50,000 OSM sheets on points of Latitude-Longitude given in column (C).
- (iii) Survey of India is not responsible for the correctness of the Survey Nos. / Hissa Nos., address and ownership of property. Responsibility of correctness of said details lies with the applicant. This certificate is being issued on applicant's request vide letter under reference in covering letter, only to enable him to apply for the clearance from the concerned authorities. This certificate is to be used only for the purpose for which it is indented and not to be used for any other purpose. No request for any change in the above certificate will be entertained after issuance.
- (iv) Accuracy of co-ordinates is $\pm 5m$ and Aerial Distance rounded off up to first decimal of Km.
- (v) Any kind of request for an additional copy of this certificate in any form (attested copy/true copy/photo copy) shall not be entertained.

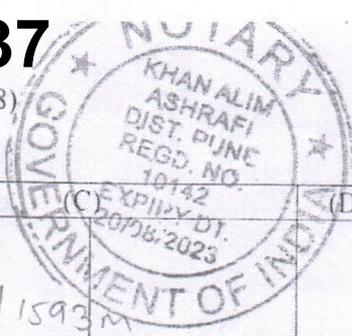


(Signature)
 (PAVAN KUMAR S.)
 Dy. SUPERINTENDING SURVEYOR
 For DIRECTOR



TRUE COPY
 KHAN ALIM ASHRAFI
 NOTARY
 GOVERNMENT OF INDIA

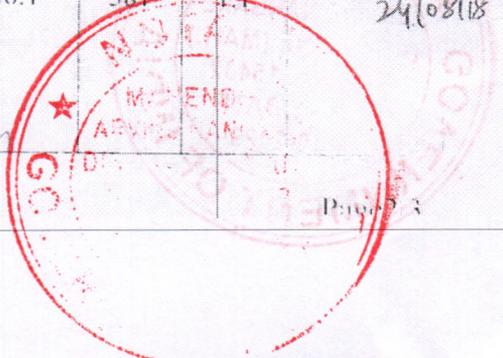
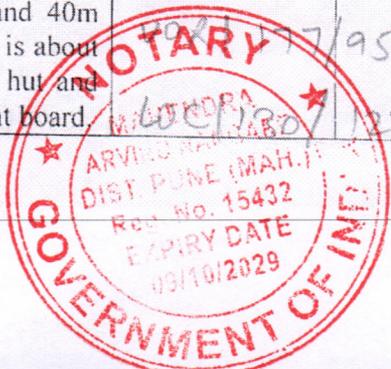


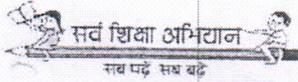


(A)	(B)	(C)	(D)	(E)	(F)
3.	Pillar No. 3:- Hand held GPS observation is taken on top of Pillar No.3, installed and as Shown by the applicant. It is about 10m SW of Neem tree and 20m North of hut. It is about 30m NE of power line pole and 35m NW of power line pole.	N10/119/1593m 18° 34' 34.7" 73° 54' 53.1" VOR/165/949m LOC/124/1373m	582	0.9	
4.	Pillar No. 4:- Hand held GPS observation is taken on top of Pillar No.4, installed and as Shown by the applicant. It is at about 3m SW of hut and 20m SW of power line pole. It is about 3m NW of babul tree and 35m East of palmyra tree.	N10/121/1614m 18° 34' 32.6" 73° 54' 52.6" VOR/166/1008m LOC/126/1399m	581	1.0	
5.	Pillar No. 5:- Hand held GPS observation is taken on top of Pillar No.5, installed and as Shown by the applicant. It is about 3m North of Nala and 20m NW of babul tree. It is about 35m SE of palmyra tree, 30m NE of Babul tree and 50m South of hut.	N10/124/1628m 18° 34' 30.6" 73° 54' 51.8" VOR/168/1064m LOC/129/1419m	580	1.0	
6.	Pillar No. 6:- Hand held GPS observation is taken on top of Pillar No.6, installed and as Shown by the applicant. It is about 30m SW of palmyra tree, 25m East of permanent hut. It is about 8m NW of tree and 60m SW of hut.	N10/124/1571m 18° 34' 31.1" 73° 54' 49.8" VOR/171/1039m LOC/130/1364m	580	1.1	
7.	Pillar No. 7:- Hand held GPS observation is taken on top of Pillar No.7, installed and as Shown by the applicant. It is about 5m NW of palmyra tree, 25m SE of power line pole, 25m SW of power line pole. It is about 25m NE of permanent hut and 40m SW of hut.	N10/122/1554m 18° 34' 32.8" 73° 54' 50.3" VOR/170/989m LOC/128/1342m	580	1.0	
8.	Pillar No. 8:- Hand held GPS observation is taken on top of Pillar No.8, installed and as Shown by the applicant. It is about 3m East of wall, 60m West of palmyra tree and 40m SW of watchman hut. It is about 40m NW of permanent hut and 10m NE of advertisement board.	N10/124/1438m 18° 34' 33.6" 73° 54' 46.1" VOR/171/952m LOC/128/1331m	581	1.1	

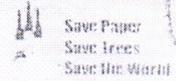


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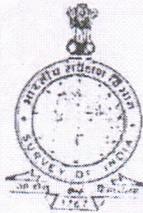




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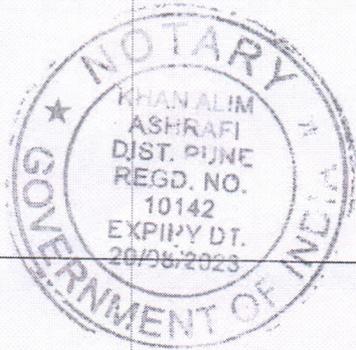
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EPABX: (020) 26685955/26685917/ 64008044
ई-मेल mhgoa.pune.soi@gov.in
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Office of the Director
महाराष्ट्र एवं गोवा भू-स्थानिक आंकडा केन्द्र
Maharashtra & Goa Geo-spatial Data Centre
फुले नगर, आलंदी रोड पुणे - 411 006
Phule Nagar, Alandi Road, Pune - 411 006

सं./No.त/T- 1349 142-A-5-5 (Vol.358)

दिनांक/Date: 27/08/2018

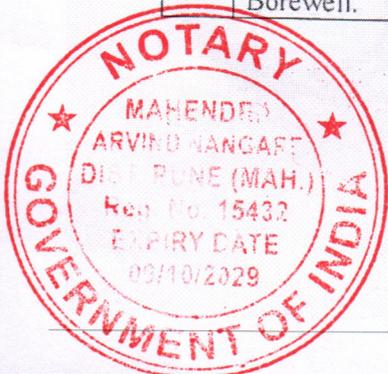


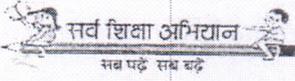
CERTIFICATE

Sl. No.	Description of Pillars	Co-ordinates (in WGS84)		AMSL height of Co-ordinates given in column (C) in metres	Aerial Distance Between Co-ordinates given in column (C) & ARP of Lohegaon, Pune.	Remark
		Latitude	Longitude			
(A)	(B)	(C)		(D)	(E)	(F)
1.	Pillar No. 1:- Hand held GPS observation is taken on top of Pillar No.1, installed and as shown by the applicant. It is about 7m SE of Neem tree, 4m East of wall, 15m West of Neem tree, 35m SE of Babul tree.	N10/122/1388m 18° 34' 36.1" VOR/178/875m LOC/128/1175m	73° 54' 45.8"	582	1.0	
2.	Pillar No. 2:- Hand held GPS observation is taken on top of Pillar No.2, installed and as shown by the applicant. It is about 25m NE of Power line pole, 30m East of watchman shed and 20m NW of power line pole. It is about 15m West of Babul tree and 20m NE of Borewell.	N10/120/1489m 18° 34' 35.4" VOR/171/906m LOC/126/1272m	73° 54' 49.4"	581	1.0	



Handwritten signature and date 24/08/18





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13
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Office of the Director
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Maharashtra & Goa Geo-spatial Data Centre
फुले नगर, आलंदी रोड पुणे - 411 006
Phule Nagar, Alandi Road, Pune - 411 006

दिनांक/Date: 27/05/2018

To

MR. RAHUL KONDIBA SATAV
VENKATESH OXY GROUP,
S. NO. 50/2, CHANDANNAGAR,
PUNE-411014.

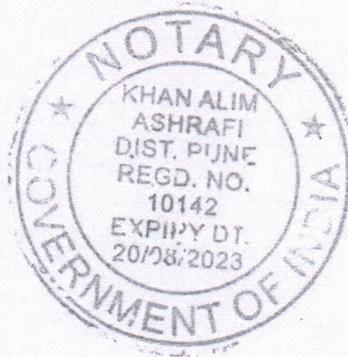
**SUB: AUTHENTICATION OF CO-ORDINATES, AMSL HEIGHTS AND AERIAL DISTANCE-
REGARDING.**

Ref: Your application No. Nil, dated 26/03/2018 received in this office on dated 28/03/2018 for S.No.214/1/1 and 214/1/4 Village: Lohegaon, Taluka: Haveli, District: Pune.

Sir,

With reference to above the Co-ordinates, Aerial Distance and AMSL Heights of site shown by you are given in Annexure-I which is enclosed herewith for the purpose of Airport NOC.

Yours truly,



27/5/18

(D. K. SINGH)
Deputy Director
For Director

TRUE COPY

KHAN ALIM ASHRAFI
NOTARY
GOVERNMENT OF INDIA

Enclosure: i) Annexure-I

ii) OSM Sheet No. E43H14(47F/14) with marking of points.

iii) Receipt No. 1536, dated: 19/07/2018 of payment made by you for ₹ 74,700/-, by D.D. No. 005258, dated: 05/07/2018 Drawn on Shivajirao bhosale F. Sahakari Bank LTD.



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1-d

12. Undertaking as applicable including Appendix 'E' on presence or likely presence of foreigners.	Necessary undertaking Enclosed.
--	---------------------------------

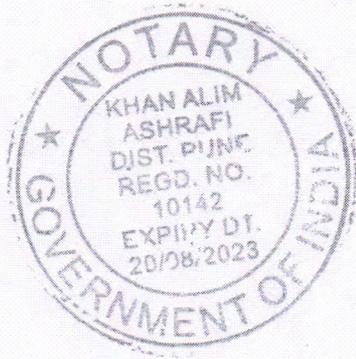
Certified that the information given above is correct to the best of my knowledge.

Signature

Mr. Rahul Kondiba Satav

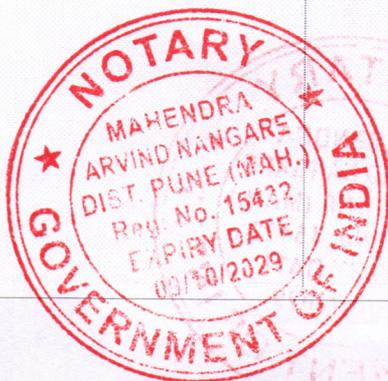
Date: 16/01/2019

Place: Pune.

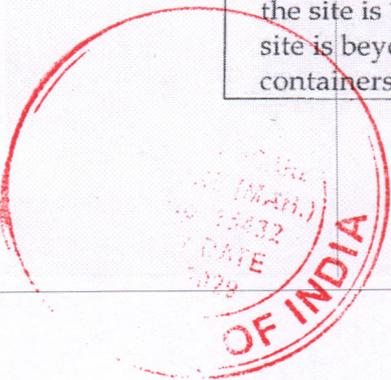
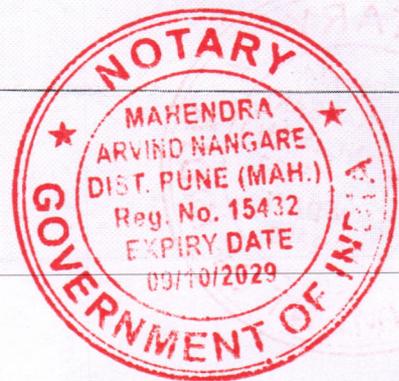


TRUE COPY

KHAN ALIM ASHRAFI
NOTARY
GOVERNMENT OF INDIA



<p>6. a) Height of the Structure.</p> <p>b) Type of structure with vertical section plan.</p> <p>The height and structure details should include any attachment of any description such as lightening arresters etc. located on top of super structure along with maximum height.</p> <p>c) Max height of crane above the proposed building during construction phase.</p>	<p>55.00 Mtrs. Above Ground.</p> <p>R.C.C. multistoried structure of</p> <p>Basement Parking + Gr. Floor + 14 Floors</p> <p>Necessary Drwg. Enclosed.</p> <p>N.A.</p>
<p>7. Location plan on a map of suitable scale having latitudes and longitudes and clearly highlighting the site of proposed structure and duly authenticated by Survey of India/ Municipal authority/ Relevant Govt. Agency must be enclosed.</p>	<p>Topo sheet of Plot marked by Survey of India Enclosed.</p>
<p>8. Elevation of the site (AMSL) duly authenticated by the Survey of India/ Municipal authority/ Relevant Govt. Agency where the building structure is proposed.</p>	<p>582.00 Mts.</p> <p>Copy of Survey of India authentication enclosed.</p>
<p>9. Elevation of the highest point of the proposed construction. [SL. No.6(a)+8]</p>	<p>55.00 + 582.00 = 637.00 Mts.</p>
<p>10. If the structure proposed is a factory/ power house, type of fuel proposed to be used in the furnace is to be given.</p>	<p>N.A.</p>
<p>11. Garbage/ waste disposal plan (provision of garbage treatment plant is mandatory, if the site is 10Km or less. If the site is beyond 10Km. closed containers are to be provided.</p>	<p>Providing Vermiculture Plant.</p>



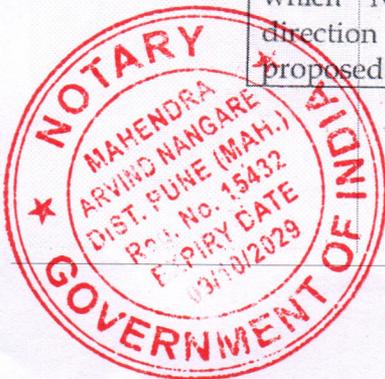
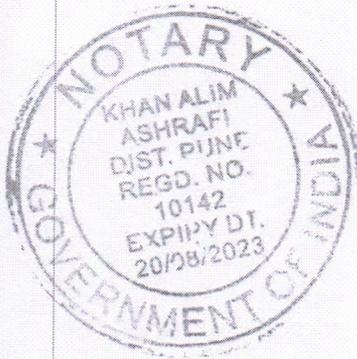
1342

Mr. Rahul Kondiba Satav
Venkatesh Oxy Group,
S. No. 50/2, Chandan Nagar,
Pune 411 014.

Appendix - C

PROFORMA FOR DETAILS OF CONSTRUCTION OF BUILDING/ STRUCTURE
AROUND IAF AERODROMES/ INSTALLATIONS

1.	a) Name and address of the Applicant for dispatch of NOC b) Telephone Number Fax number c) Email id	Mr. Rahul Kondiba Satav Venkatesh Oxy Group, S. No. 50/2, Chandan Nagar, Pune 411 014. Nitin- 98607 67979 Arvind-94033 54390 aartiavind62@yahoo.in
2. Nationality of the Applicants.	Indian	
3. Location of Site(Including khasra/ khatha/ Survey No./ Plot No.	214/1/1 and 214/1/4, Village: Lohegaon, Pune. Dist: Pune. Pin. 411 014. State: Maharashtra.	
4. Co-ordinates of the site / Building in Six digit figures of Latitude and longitude.	Pillar 1- 18° 34' 36.1" N 73° 54' 45.8" E Pillar 2- 18° 34' 35.4" N 73° 54' 49.4" E Pillar 3- 18° 34' 34.7" N 73° 54' 53.1" E Pillar 4- 18° 34' 32.6" N 73° 54' 52.6" E Pillar 5- 18° 34' 30.6" N 73° 54' 51.8" E Pillar 6- 18° 34' 31.1" N 73° 54' 49.8" E Pillar 7- 18° 34' 32.8" N 73° 54' 50.3" E Pillar 8- 18° 34' 33.6" N 73° 54' 46.1" E	
5. Name of the IAF Airport for which NOC pertains to with direction and distance from proposed site.	Air Force Station, Lohegaon, Pune. 0.9 K.M.	



Mr. Rahul Kondiba Satav
Venkatesh Oxy Group,
S. No. 50/2, Chandan Nagar,
Pune 411 014.

To,
SATCO
No. 2 Wing,
Air force Station,
LOHEGAON,
Pune. 411 032

Date: 22/01/2019

Sub: NOC for Proposed Building at Survey No. 214/1/1 and 214/1/4, Village:
Lohegaon, Taluka: Haveli, Pune.

Respected Sir,

With reference to above subject, I the under signed wish to construct a Building at above mentioned site. The local authority Pune Municipal Corporation required the NOC from your department for the same

I am enclosing necessary documents for your reference. Please do the needful & issue the NOC as early as possible.

Thanking you.

Yours faithfully,

Mr. Rahul Kondiba Satav

Encl:

- 1) Appendix -C
- 2) Authentication from Survey of India.
- 3) Topo sheet with Plot marked on it.
- 4) Appendix -D1
- 5) Appendix -D3
- 6) Appendix -E
- 7) Appendix -F (Certificate)
- 8) Google map.
- 9) Layout of Drwg.
- 10) Section & Elevation Plans
- 11) Bldg. Layout.

